

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION No. 1174

TO BE ANSWERED ON NOVEMBER 23, 2016

REGULARIZATION OF UNAUTHORISED COLONIES

No. 1174 SHRI **KAUSHALENDRA KUMAR:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government of Delhi has sent any proposal to the Union Government for regularisation of nearly 1700 unauthorised colonies and;
- (b) if so, the details thereof and the reasons for delay in approval?

ANSWER

THE MINISTER OF STATE
IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a)&(b): No, Madam. As per the Regulations for Regularisation of Unauthorised Colonies in Delhi, notified by DDA on 24.03.2008 and amended from time to time, Government of National Capital Territory of Delhi (GNCTD) is the nodal authority for coordinating and supervising the process of regularisation of unauthorised colonies.
